

to the reply given to part (c) of unstarred Question No. 5298 on the 6th April, 1970 regarding the recruitment rules for Senior Physiotherapists and state:

- (a) whether the examination of the various issue raised therein has since been made; and
(b) if so, the outcome thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) Yes.

(b) It has been decided not to amend the existing rules.

कोरबा में कोयले पर आधारित उर्वरक संयंत्र के लिये विदेशी मुद्रा

2047. श्री हुकम चन्द कछवाय : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने तलचेर और रामगुंडम के कोयले पर आधारित उर्वरक संयंत्रों के लिये विदेशी मुद्रा की व्यवस्था की है और कोरबा संयंत्र के लिये नहीं की है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

पेट्रोलियम और रसायन मंत्री (श्री पी० सी० सेठी) : (क) और (ख). सरकार ने सर्वप्रथम तालचेर एवं रामगुण्डम प्रायोजनाओं को कार्यान्वित करने तथा उक्त प्रायोजनाओं के लिए आवश्यक विदेशी मुद्रा की व्यवस्था होने के पश्चात कोरबा प्रायोजना के प्रमाजीकरण को निर्धारित करने का निर्णय किया है। अब तक इन दो प्रायोजनाओं (तालचेर एवं रामगुण्डम) के लिए आवश्यक विदेशी मुद्रा पर्याप्त मात्रा में उपलब्ध हो चुकी है और कोरबा प्रायोजना के प्रमाजीकरण के प्रश्न को शीघ्र ही अपनाएं जाने का प्रस्ताव है।

Minimum Pension to Central Government Employees Including Defence Services Personnel

2048. SHRI HUKAM CHAND KACHWAI, SHRI JAGANNATHRAO JOSHI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have accepted the concept of minimum pension of Rs. 40 p.m. for all Central Government employees including the Defence Services personnel;

(b) whether these orders are not applicable to the Defence Service personnel who were retrenched after putting in 7-10 years service, kept as reservists and laid down their lives during the Chinese aggression in 1962 and conflict with Pakistan in 1965; and

(c) if so, the reasons for excluding this category of personnel from the purview of the Government orders regarding minimum pension?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes Sir except in the case of Reservists. This is mainly because the Reservist's pension is based partly on colour service & partly on Reserve Service during which time the Reservists are free to undertake civil employment or pursue other vocation.

(b) and (c). Families of Defence Services personnel (including those recalled from Reserve) who were killed in action during the Chinese Aggression in 1962 and Conflict with Pakistan in 1965 are entitled to pensionary awards at specially enhanced rates, the minimum of which is more than Rs. 40/- per month.

Committee for Township of Sindri Fertilizer Factory

2049. SHRIMATI BIBHA GHOSE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Township of Sindri Fertilizer is maintained by any Committee;

(b) if so, whether the committee is an elected body; and

(c) the functions of the committee?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) Yes, Sir. The township is administered by the Notified Area Committee, Sindri.

(b) The Committee is not an elected body; its members are nominated by the Local Self Government Department of the Government of Bihar.

(c) The functions of the Committee include sanitation and public health measures, family planning, dairy and poultry farming, milk supply, maintenance of markets and slaughter house, running of primary schools, etc.

British Navy Carrier in Indian Ocean

2050. SHRI JYOTIRMOY BOSU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the movements of British Navy Carrier "Albion" across the Indian Ocean particularly the coastal areas of India and Ceylon;

(b) whether Government have lodged any protest to the British Government against this interference; and

(c) if so, the nature of protest?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) According to the information available with Government, the British Naval Carrier 'Albion' paid a routine visit to Bombay.

(b) and (c). Foreign naval vessels, in accordance with the principle of the freedom of the high seas, can ply in the Indian and other Oceans. The question of a protest does not, therefore, arise.

Report of Feed-stock Committee of Fertilizer Projects

2051. SHRI JYOTIRMOY BOSU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether Hydro-electric power is cheaper than the Nuclear power for use as feed-stock in fertilizer projects as per the report of the Feed-stock Committee of Fertilizer Project set up by his Ministry a few years ago?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): Yes, Sir. The Feedstock Committee on Fertilizer Projects did come to the conclusion that hydro-electric power is cheaper than nuclear power for use as feedstock in fertilizer projects.

Allowances to Trainees of Air Force

2052. SHRI JYOTIRMOY BOSU: Will the Minister of DEFENCE be pleased to state:

(a) the particulars of the outfit allowances and other allowances paid to (i) a cadet undergoing training as an officer, and (ii) an other rank undergoing training in a training unit in the Army, Navy and Air Force; and

(b) the reasons for wide gap between the two categories of trainees in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) and (b). The information is being collected and will be laid on the Table of the House.

Setting up of 'Ear Bank'

2053. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether recently the ear-drum of a patient has been successfully replaced in Delhi;

(b) whether Government have considered the desirability of forming "Ear Bank" on the basis of 'Eye Banks'; and

(c) if so, when a decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAY): (a) The ear-drum of a patient has been replaced in the Irwin Hospital, New Delhi, but it is too early to say what is going to be the state of hearing of the patient.

(b) No such proposal is under consideration of Government.

(c) Does not arise.

Construction of Government Quarters at Safdarjung Airport, New Delhi

2054. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the operation of air craft from Safdarjung Air Port, New Delhi has been suspended from the 1st May, 1971;

(b) whether Government have considered the desirability of using the whole area for construction of Government quarters for low and middle income groups; and

(c) if so, when the work on the project is likely to start?